

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 150 of 2012

Dated : 13th August, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

N.T.P.C. LimitedAppellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran,
Ms. Swapna Seshadri**

ORDER

Admit. Issue notice to the Respondents returnable on
06.09.2012. Dasti service is permitted.

It is submitted that connected matter being Appeal No. 44 of
2012 is coming up on 05.09.2012.

Post the matter along with Appeal No. 44 of 2012 on
05.09.2012.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs